



Punjab State Power Corporation Ltd.
OFFICE OF CHIEF ENGINEER/ PP & R

To

The Special Secretary,
Central Electricity Regulatory Commission,
3rd & 4th Floor, Chanderlok Building,
30-Janpath, New Delhi - 110 001

Memo No. 1125

Dated 24.7.2018

Sub: Comments/Suggestions on the Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and related matters) (Fourth Amendment) Regulations-2018

Ref:- CERC Public Notice No. L-1/132/2013-CERC Dated 29.06.2018

On the subject noted above, it is submitted that PSPCL agrees to the provisions of the proposed amendment in the Regulation, however, it would be more appropriate, if prior to the introduction of the Amended Regulation, the tolerance band of time error be defined and an element of compensation for the time errors beyond the fixed tolerance band be incorporated for the user beneficiaries of the grid in a suitable manner.

**Chief Engineer/ PP&R,
PSPCL, Patiala.**

Copy to:-

Chief Engineer SIDD, PSTCL, Ahlowal, Patiala

With Public Memo No. 1786 SO/OA dt. 18.7.2018